# NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Company Appeal (AT) (Insolvency) No. 719 of 2020

**IN THE MATTER OF:** 

Ranjeet Singh

Versus

M/s. Karan Motors Pvt. Ltd.

Company Appeal (AT) (Insolvency) No. 721 of 2020

IN THE MATTER OF:

Shally Sati

Versus

M/s. Karan Motors Pvt. Ltd.

Company Appeal (AT) (Insolvency) No. 722 of 2020

IN THE MATTER OF:

Deepa Sati

Versus

M/s. Karan Motors Pvt. Ltd.

...Appellant

...Appellant

...Respondent

...Appellant

...Respondent

...Respondent

## Company Appeal (AT) (Insolvency) No. 723 of 2020

## IN THE MATTER OF:

Hansa Dutt Sati

Versus

M/s. Karan Motors Pvt. Ltd.

...Respondent

...Appellant

## Company Appeal (AT) (Insolvency) No. 728 of 2020

#### **IN THE MATTER OF:**

Asha Devi ...Appellant Versus

M/s. Karan Motors Pvt. Ltd.

...Respondent

Present: For Appellant : Mr. Shrey Vardhan Rateria and Mr. Rahul Kumar, Advocates

#### <u>ORDER</u> (Through Virtual Mode)

**28.08.2020** It is contended that the finding recorded in terms of the impugned order dated 18<sup>th</sup> February, 2020 that since admitted principal amount has already been paid by the Corporate Debtor there is no occurrence of default and no debt is due, is erroneous and cannot be sustained. The issue raised in this appeal is also involved in '*Company Appeal (AT) (Insolvency No. 721 of 2020'; 'Company Appeal (AT) (Insolvency No. 722 of 2020'; 'Company Appeal (AT) (Insolvency No. 723 of 2020' and 'Company Appeal (AT) (Insolvency No. 728 of 2020' in regard to the same impugned order. All these appeals are accordingly clubbed with instant appeal i.e. '<i>Company Appeal (AT) (Insolvency No. 719 of 2020'.* 

Issue notice upon Respondent(s) in all the appeals. Appellant to provide mobile Nos./e-mail address of the Respondent(s). Notice be issued through email or any other available mode. Requisites along with process fee be filed within three days.

List all the appeals 'for Admission (After Notice)' on 29th September, 2020

[ Justice Bansi Lal Bhat ] Acting Chairperson

[ Justice Anant Bijay Singh ] Member (Judicial)

> [V.P. Singh] Member (Technical)

/ns/gc/

Company Appeal (AT) (Insolvency) Nos. 719, 721, 722, 723 & 728 of 2020

//2//